

Effects of sanctions on Iran

3236. SHRI M.P. ACHUTHAN:
SHRI D. RAJA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the recent international sanctions by US as well as UN on Iran have affected India's business with Iran;
- (b) if so, the details thereof; and
- (c) the steps being taken to insulate Indian enterprises from the adverse impact of these international sanctions on Iran?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) The UN Security Council passed UNSC Resolution 1929 on Iran with regard to its nuclear issue. Certain unilateral sanctions have also been imposed on Iran by US and EU. The latest round of sanctions has increased the difficulty for foreign entities to do business with Iran.

(c) Since UN Security Council Resolution 1929 has been adopted under Chapter VII of the UN Charter, it is mandatory for all UN Member States to comply with its provisions. Indian companies doing business in Iran are required to comply with these provisions, if their business covers areas prohibited by the UNSC Resolution under reference.

Terror camps operating in Pakistan-Afghanistan border

3237. SHRIMATI SHOBHANA BHARTIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether over forty terror camps are still active in the Pakistan-Afghanistan border areas;
- (b) whether the contention has also been corroborated by Russian satellite imagery and data;
- (c) whether the issue of these existing terror camps has been taken up with the Pakistani Government;
- (d) if so, whether there has been any assurance from Islamabad on the dismantling of these camps; and
- (e) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (e) We have seen media reports regarding active terror camps in the Pakistan-Afghanistan border areas. India has consistently emphasized the need to implement the solemn commitment given by Pakistan of not allowing territory under its control to be used for any terrorist activity directed against India.

During the recent meeting of the Foreign Ministers of India and Pakistan on July 15, 2010 in Islamabad, External Affairs Minister clearly stated that the fulfilment, in letter and

spirit, of the solemn commitment given by the leaders of Pakistan, at the highest level, of not allowing territory under Pakistan's control to be used for any terrorist activity directed against India, would be the biggest confidence building measure. Foreign Minister of Pakistan said that Pakistan was committed to fighting and eliminating the forces of terrorism operating within Pakistan.

Permanent membership of UNSC

3238. DR. T. SUBBARAMI REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Britain and France have voiced their support for India's case for a permanent membership of the United National Security Council (UNSC) and favoured deepening of bilateral ties between them;

(b) whether this happened during the bilateral meeting the British Prime Minister and French President had with the Indian Prime Minister ahead of the G-20 Summit;

(c) if so, the other points discussed in the meeting;

(d) to what extent both UK and France support India in securing the UN seat; and

(e) the steps Government has taken to convince other countries in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (d) Britain and France have articulated their support for a permanent seat for India in an expanded United Nation Security Council (UNSC) on several occasions. Their support was reiterated during separate bilateral meetings that the French President and the British Prime Minister had with our Prime Minister on June 26, 2010 on the sidelines of G-20 meeting. Regional and multilateral issues of mutual interest and deepening of bilateral ties were discussed in the meetings.

(e) India actively continues its efforts for expansion of the UN Security Council and becoming a permanent member. To this end, India remains engaged bilaterally with other UN Member States as well as within the G-4 (India, Brazil, Germany and Japan). In inter-governmental negotiations in the United Nations General Assembly, India, along with like-minded countries, has called for expansion of the Security Council in both permanent and non-permanent categories.

Hindus desirous of settling in India

†3239. SHRI KAPTAN SINGH SOLANKI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that twenty lakh Hindus from Pakistan want to come and settle in India;

(b) if so, whether Government has received any such proposal;

(c) whether Government is making any plan in this regard; and

†Original notice of the question was received in Hindi.